

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

**Review Application No.15 of 2017 (SZ) in
Application No.243 of 2014 (SZ)**

Applicant(s)Vs.

M/s Sri Suryodaya Processing Pvt. Ltd.
Unit –I&II, Ellapalayam,
Periasemur Post,
Erode 638 004.

Respondent(s)

S.M. Govindasamy
Secretary,
People Health and Development
Council, No.22, East Street,
Sottaiyampalayam, R.N. Pudur Post,
Erode 638 005 and other.

Legal Practitioners for Applicant(s)

M/s Dr. S. Kolandasamy & G. Sumathi

Legal practitioners for respondent(s)

Mr. E. Manoharan for R2 & R5
Mrs. Rita Chandrasekar for R3 & R4

**Review Application No.16 of 2017 (SZ) in
Application No.244 of 2014 (SZ)**

Applicant(s)Vs.

M/s Sri Suryodaya Processing Pvt. Ltd.
Unit –I&II, Ellapalayam,
Periasemur Post,
Erode 638 004.

Respondent(s)

S.M. Govindasamy
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Legal practitioners for respondent(s)

Mr. E. Manoharan for R2 & R5
Mrs. Rita Chandrasekar for R3 & R4

Note of the Registry	Orders of the Registrar
Order No.	Date: 07.02.2018 Applicant & counsel not present. No representation for respondents. For appearance of both & reply of R1, R3 & R4 call on 01.03.2018. <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>